

**Annexure-2**

Name of the corporate debtor: SHRADHA AGENCIES PRIVATE LIMITED ; Date of commencement of liquidation: 28.02.2024; List of stakeholders as on: 21.06.2024

**List of secured financial creditors**

(Amount in Rs)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any		
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest						Amount covered by guarantee	% share in total amount of claim admitted
1	ICICI Bank	3/22/2024	₹ 494,333,246.68	₹ 494,333,246.68	Loan	YES	YES	*	₹ 494,333,247	55.29	Nil	Nil	₹ -	₹ -	
2	STATE BANK OF INDIA	5/4/2024	₹ 284,636,684.70	₹ 284,636,684.70	Loan	YES	YES	₹	₹ 284,636,685	31.83	NIL	NIL	₹ -	₹ -	Delay in submission of the revised claim by State Bank of India sponsored by the Hon'ble NCLT via its order dated 10.06.2024.
			₹ 778,969,931.38	₹ 778,969,931.38					₹ 778,969,931	87.12					

* Primary Security	
ICICI Bank	<p>The particulars of various securities and counter securities by ICICI Bank (in consortium with State Bank of India) with respect to WC facilities are detailed below:                      Security Template:                      a) Hypothecation charge on entire current assets, present and future on pari-passu basis                      b) Pari-Passu charge on residential Building known as 'JASSDAL HOUSE' situated at Ward No.63 Auckland Square (Now known as Benjamin Molise Square) Kolkata-700017 owned by Corporate Debtor.                      c) Pari-Passu charge on commercial Residential Building Unit No. 105, 1st floor 'SURYA APARTMENT' situated at 14/1 &amp; 14/ Machenzie Lane (Dobson Road) Ward No.13, Howrah- 711101 owned by Mr. Rajeev Arora.                      d) Pari-Passu charge on commercial Residential Building Unit No. 104, 1st floor, 'SURYA APARTMENT' situated at 14/1 &amp; 14/ Machenzie Lane (Dobson Road) Ward No.13, Howrah- 711101 owned by Mr. Rajeev Arora.                      e) Pari-Passu charge on commercial Residential Building Unit No. A, Basement Floor (Under Ground) 'SURYA APARTMENT' situated at 14/1 &amp; 14/7 Machenzie Lane (Dobson Road) 3E, Howrah- 711101 owned by Corporate Debtor.                      f) Pari-Passu charge on residential Building unit No. D 10th floor Block No.3 'EKTA OLEANDER' situated at Premises No.16, Radhanath Chowdhury Road, Kolkata-700015 owned E) Corporate Debtor.</p> <p>In relation to working capital facility by way of execution of personal guarantee deed dated March, 11, 2015 and December 29, 2015 executed in the favour of the ICICI Bank. Personal Guarantee executed by:-                      a) Rajeev Arora                      b) Radhika Arora                      c) Ankit Arora</p>
STATE BANK OF INDIA	<p>PRIMARY: NIL                      COLLATERAL:                      (i) Residential Building 100 measuring 1238 sq. ft. in Block No.3 of the building known as 'EKTA OLEANDER' situated at Premises No.16, Radhanath Chowdhury Road, Kolkata-700015 being Deed No. 4006 dated 04.05.2012 in the name of Shradha Agency Pvt. Ltd. (Pari Passu charge with ICICI Bank Limited)                      (ii) Residential Building measuring 1850 sq. ft. together with one servant quarter and one uncovered parking building known as 'JASSDAL HOUSE' situated at Ward No. 63 Auckland Square (Now known as Benjamin Molise actimura) Kolkata being Deed No. 4672 dated 18.07.2001 in the name of Shradha Agency Pvt. Ltd. (Pari Passu charge with ICICI Bank Limited)                      (iii) Commercial Residential Building measuring 5100 sq. ft. Unit No. A, Basement Floor (Under Ground) building popularly known as 'SURYA APARTMENT' situated at 14/1 &amp; 14/7 Machenzie Lane (Dobson Road) 3E, Howrah-711101 Deed No. 5264 dated 25.04.1992 in the name of Shradha Agency Pvt. Ltd. (Pari Passu charge with ICICI Bank Limited)</p>